

Contested commercial cases disposed during the month of May-2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of	Act/Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2885/2021	18.08.2021	ICIC BANK VS. RAJEEV KUMAR	SH. MANISH YADAV & BIPUL KUMAR	9818030800, 9958429868	02.05.2024	988	No	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	OMP COMM-43/2020	18.03.2020	MUKUL MITTAL VS. KOTAK MAHINDRA BANK	SH. DIGVIJAY & SH. MOHIT MONGA	9312313716, 9999495500	03.05.2024	1507	No	Contested	-----	-----	Petition U/s 34 of Arbitration & Conciliati
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-3981/2021	07.10.2021	MADHU GUPTA VS. HITESH GARG	SH. SANJAY GUPTA & SH. SANJAY GARG	9625302601, 9212193450	04.05.2024	940	No	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	OMP COMM-129/2019	21.12.2019	BHAI RAM HOODA VS. SHRI RAM TRANSPORT FINANCE CO. LTD.	MR. ADIL KHAN & MANOJ KUMAR	9811038828, 9811133644	06.05.2024	1598	No	Contested	-----	-----	Petition U/s 34 of Arbitration & Conciliati
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-321/2023	21.02.2023	BHARTI BHAWAN PUBLISHERS VS. VIJAY BANSAL	SH. NIKHIL TRIPATHI & SH. O.P. FAISL	9899836932, 9810077771	08.05.2024	442	No	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-282/2022	04.11.2022	WINNER CONSTRUCTION PVT. LTD. VS. UNION OF INDIA	SH. ADITYA KAPOOR & MS. IRAS ARORA	9891051888, 9810061880	10.5.2024	553	No	Contested	-----	-----	Execution Petition
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-968/2022	29.03.2022	SIEGENIA INDIA PVT. LTD. VS. BANGALORE SADANANDA SHASHIKANTH	SH. DURJATI VERMA & SH. PRADEEP KUMAR	9811667456, 9810243924	14.05.2024	777	No	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-377/2019	28.03.2019	ANKIT GUPTA VS. ENGLISH PREMIUM	SH. GAURAV DUA AND SH. DUSHYANT KUMAR	9654282361, 9958639641	24.05.2024	1884	No	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX-89/2021	05.02.2021	MATSYA FINCAP PVT. LTD. VS. ABHISHEK GUPTA	MS. NIKITA KUMARI AND SH. R.R. JANGU	7503824163, 8752639485	/69868/	1208	No	Contested	-----	-----	Execution Petition
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	1746/2020	25-11-2020	INOCORN DENMART VS. BUDDHA INSTITTUION	SH. AKSHEY SA	1141253482	18-05-2024	1270	NIL	Contested	NIL	NIL	RECOVERY
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1210/23		NITIN GUPTA V/S MCD & ORS	SATENDER KUMAR SINGH	9811161525	14.05.2024	256	Yes	DECREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 938/2023	08.06.2023	AHSA RAM & SONS V/S PREM CHAND GUPTA	NITIN JAIN	9999650755	30.05.2024	360	Yes	DECREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 150/2024	25.01.2024	RISHI PAL SINGH V/S MCD	S C P TYAGI	9810231866	30.05.2024	240	Yes	DECREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1340/2022	27.05.2022	BISHAN CHAND NARESH KUMAR V/S M/S BHAGIRATH MUTHA	S C JAIN	9810064980	09.05.2024	717	Yes	DISMISSED	-----	-----	Suit for Recovery

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			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 975/2022	30.03.2022	UNION BANK OF INDIA V/S AUTOPAINTS	SUNITA SSSHARMA	9911730600	03.05.2024	765	Yes	DECREE	-----	-----	Suit for Recovery
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1022/2023	13-07-2023	SR FABRICS PROP. SNEH ROHIRA THROUGH ITS SPA VARUN ROHIRA Vs VARUN RAJENDRA AHUJA	MS. Jasmine Detwani	9910632676	07-05-2024	299 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1222/2023	05-09-2023	PUNJAB NATIONAL BANK Vs M/S ALISHAN SAREES THROUGH ITS PROP MRS KHUSHNUMA	SH. SUDHIR KUMAR SINGH	9868927179	08-05-2024	246 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			306 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/907/2023	05-06-2023	HARI KISHAN GUPTA AND ANR. Vs JASVINDER SINGH	SH. ROHIT SHARMA	9891373332	09-05-2024	339 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			307 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/983/2023	04-07-2023	MOHD MUYUNDDIN Vs SUNITA DEVI	SH. RAJAT KOHLI	9212312405	17-05-2024	318 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THC DELHI	RECOVERY	Counter Claim/58/2023	21-09-2023	SUNITA DEVI Vs MODH. MUYUNIDDIN	SH. PAWAN SHARMA	9818156973	17-05-2024	239 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
			309 EXTENSION BLOCK THC DELHI	RECOVERY	CS DJ/6602/2018	29-11-2018	M/S RADHEY SHAM TANDON MFG PVT LTD Vs ADITYA BIRLA NUVO LTD AND Anrs.	SH. RAUNAK SATPATHY	8895501397	24.05.2024	2003 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/2221/2022	22-09-2022	KIRAN INSTITUTE OF CAREER EXCELLENCE PVT. LTD. Vs STANDARD CHARTERED BANK	Ravi Kumar	8130635102	01-05-2024	587	---	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	ARBITRATION	OMP (I) (COMM.)/14/2023	13-01-2023	AAKASH EDUCATIONAL SERVICES LIMITED Vs MR VIJAY KUMAR	ABHISHBK THA	8130077503	01-05-2024	474	---	CONTESTED	NIL	NIL	ARBITRATION
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/196/2023	31-01-2023	SANDEEP JAIN Vs MUNICIPAL CORPORATION OF DELHI	Saroj Kumar Jha	9818701001	02-05-2024	457	---	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/934/2023	08-06-2023	UMESH TYAGI Vs MCD	Anant Kr. Hajela	8860939496	08-05-2024	335	---	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	ARBITRATION	OMP (COMM.)/173/2022	30-11-2022	UNION OF INDIA Vs M/S MODERN RAILTECH EQUIPMENT MANUFACTURERS PVT LT	AASHISHKUMAR	9313471929	05-05-2024	532	---	CONTESTED	NIL	NIL	ARBITRATION
			305 EXTENSION BLOCK THC DELHI	ARBITRATION	OMP (COMM.)/57/2023	21-04-2023	NIMMALA SRIKANTH Vs SBICARDS AND PAYMENT SERVICES LIMITED	MEDHA SINGH	9666334744	06-05-2024	391	---	CONTESTED	NIL	NIL	ARBITRATION
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1801/2022	18-07-2022	LEVI STRAUSS COMPANY Vs ABHISHEK AHUJA	PRAMOD KUMA	9718209970	07-05-2024	785	---	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	ARBITRATION	OMP (COMM.)/89/2020	14-08-2018	FASHION FLAIR INTERNATIONAL PVT LTD AND ANR Vs SHARAD KUMAR BANUDA AND ANR	Sanjay Rathi	9811075210	01-05-2024	2107	---	CONTESTED	NIL	NIL	ARBITRATION

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			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/507/2023	21-03-2023	M/S JGGS METALS PVT LTD VS SHRI RAHUL MADAN	RAKESH KANSA	7048983964	27-05-2024	433	---	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	ARBITRATION	OMP (COMM.)/24/2024	21-03-2024	N Balasubramanya Vs Sbi Card And Payments Services Ltd	Ravinder Kumar	9136962104	29-05-2024	69	---	CONTESTED	NIL	NIL	ARBITRATION
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	ARB.COM	5/2019	02-11-2022	NISHA SWAMI VS. AXIS BANK LTD.	Sh. Deepak Dhingra	24319098/99	30.05.2024	1942 DAYS	No	Contested	NA	NA	U/S 34 OF ARBITRATION ACT
			410	ARB.COM	139/2022	13.09.2022	M/S. J.G. BRANDS VS. M/S. D.D. FASHION	Sh. Akshay Bhatia	9899098043	29.05.2024	624 DAYS	No	Contested	NA	NA	U/S 34 OF ARBITRATION ACT
				CS (COMM)	5249/2021	14.12.2021	icici bank vs shankar shah	sh. Alok Kumar	9911000126	31.05.2024	559 days	YES	CONTESTED	NA	NA	RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	189/2023	30.01.2023	M/S TRUPATI ELECTRICALS PVT. LTD. VS ABHILASHA ENTERPRISES	BHARAT BHUSHAN	9.91E+009	04.05.2024	460	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			302	CS(COMM)	376/2021	30.01.2021	RAJNI KHUNTETA VS M/S TANEJA TPMMERS (P) LTD.	ANKIT GUPTA	9.72E+009	22.05.2024	1207	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			302	CS(COMM)	1246/2023	18.09.2023	RAJENDER KUMAR GUPTA VS ANIL KUMAR	NARESH GUPTA	9.81E+009	24.05.2024	249	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	308EXTENSION BLOCK THC	RECOVERY	CS-1443/2020	12.10.2020	NITIN ARORA VS DINESH GUPTA	AMARJEET RAI	NA	02.05.2024	1298	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS DJ-747/2022	26.07.2022	TECHSENSE LABS VS BW BUSINESS WORLD	AKHIL RANA	NA	03.05.2024	647	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS-1935/22	03.08.2022	RADHO UHREN VS ROBIN	NA	NA	04.05.2024	640	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS-2843/19	04.12.2019	LABORATE PHARMACEUTICALS VS ANROSE PHARMA	RAMA SHARMA	NA	09.05.2024	1618	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS-312/23	21.02.2023	GIRISH KUMAR JAIN VS RAKESH MARWAH	ANJALI NEHRA	NA	15.05.2024	449	NO	CONTESTED	NIL	NIL	ARBITRATION AND CONILIATION ACT
			308EXTENSION BLOCK THC	TRADE MARK ACT	CS-2121/19	04.07.2019	ZINO DAVIDOFF SA VS RAMSONS PERFUMENS	KG BANSAL	NA	18.05.2024	1780	NO	CONTESTED	NIL	NIL	TRADE MARK ACT
			308EXTENSION BLOCK THC	RECOVERY	CS-602/23	10.04.2023	MOHIT RAJPAL VS MY TAXI INDIA LTD	RAJESH BHATIA	NA	20.05.2024	406	NO	CONTESTED	NIL	NIL	RECOVERY

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9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/488/2023	20-03-2023	SH MANOJ KUMAR Vs SH	RAKESH BHALLI	9811020050	22-05-2024	429		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/1649/2022	05-07-2022	M/S RAJAN INDUSTRIES	GUNJAN BANSA	9953440724	03-05-2024	668		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/1093/2023	27-07-2023	ASHISH SINGHAL Vs ICIC	Mordhwaj(P),	7982437742	21-05-2024	299		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/2347/2022	15-10-2022	VIVA BOOKS PRIVATE LIM	Narender Vashis	9811140704	24-05-2024	587		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/2523/2022	21-11-2022	SHUDAI LALWANI Vs SH	SONA KHANNA	9582772379	10-05-2024	536		CONTESTED			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	CS (COMM)/867/2022	10-03-2022	THE RED FOX CABLES ENTERPRISES Vs KENT INDUSTRIES	Abhijeet Mishra		04-05-2024	786	Yes	Contested	04-05-2024	0	
			307	Civil	CS (COMM)/743/2021	02-03-2021	MUKESH KUMAR KASHYAP Vs OBEROI ELECTRIC AND MACHINERY STORES AND ORS	Ranjan Doshi		13-05-2024	1168	Yes	Contested	13-05-2024	0	
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	CS (COMM)	CS (COMM)/3735/2021	27/09/21	REETA JAIN Vs RAVINDRA	SINGH		09-05-2024	955	-	Contested	-	-	Recovery of
			310	CS (COMM)	OMP (COMM.)/176/2023	11/12/23	Inder Juneja Vs Sbi Cards A	Rishi Kumar	9718844435	14-05-2024	155	-	Contested	-	-	Arbitration &
			310	OMP (COMM)	CS (COMM)/3993/2021	07/10/21	M/S NARAIN FOODS Vs RA	Sanjay Garg	9212193450	28-05-2024	964	-	Contested	-	-	Recovery of
			310	CS (COMM)	CS (COMM)/4512/2021	01-11-2021	ICICI BANK LIMITED Vs M/S ENGLISH PREMIUM AND ORS			31-05-2024	942	-	Contested	-	-	Recovery of
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	CS(COMM)	2078/2022	01.09.2022	M/S DELTA AIR FRIEGHT PVT LTD V/S M/S LARK LABORATORIES	ARVIND MISHRA	8368259391	02.05.2024	609	NIL	NIL	NIL	NIL	
			401	CS(COMM)	2224/2022	22.09.2022	VINAY GUPTA V/S M/S NARANG TYRE SALES	KAPIL ANAND	9971194200	16.05.2024	602	NIL	NIL	NIL	NIL	
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	402	CIVIL	CS (COMM)/313/2023	21-02-2023	SHIVANI ENTERPRISES VS. RISHAB COLLECTION	ARVIND KUMAR	9810680082	09-05-2024	77 DAYS	---	DECREED	NIL	NIL	
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block	CS(Comm)	CS (COMM)/391/2022	26-05-2022	STATE BANK OF INDIA Vs SHRI SUDHIR SHARMA	Mukesh Ranjan	9811756351	09-05-2024	714	Yes	DEGREE	Nil	Nil	

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				CS(Comm)	CS (COMM)/627/2019	24-12-2019	M/S MLK MEGA RETAIL PVT LTD Vs AKSHAT KEDIA PROP M/S BLUE SAINT	SUBASH CHANDRA(P),	9810459344	10-05-2024	1599	Yes	JUDGEMENT	Nil	Nil	
				CS(Comm)	CS (COMM)/930/2022	29-11-2022	UNION BANK OF INDIA Vs ANUPAMA PAHWAN AND ANR	Subhash Chandra	9810459344	30-05-2024	548	Yes	DECREE	Nil	Nil	
				CS(Comm)	CS (COMM)/650/2023	31-08-2023	HINDUSTAN GLASS WORKS LTD Vs JUGAL KISHOR KHURANA AND ANR		9811352998	31-05-2024	274	Yes	DECREE	Nil	Nil	
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM	CS (COMM)/265/2020	16-10-2020	RACHNA CHHABRA PROP OF THE FIRM MS PEE AAR ENTERPRISES Vs ANAJANI KUMAR THAKUR PROP MS	SANJAY LUTHRA	921313127	24-05-2024	1278 days	No	Contested	NIL	NIL	
				CS COMM	CS (COMM)/304/2021	17-07-2021	ARCING SOLUTIONS INDIA PRIVATE LIMITED Vs RITESH CHAUHAN PROPRIETOR KRISHNA TRADING COMPANY	SANDEEP BANGA	9911315304	10-05-2024	1030 days	No	Contested	NIL	NIL	
				CS COMM	CS (COMM)/338/2021	12-08-2021	SHARVAN KUMAR VS M/S B.M. PRODUCTS	MANEESH GUMBER	9911315304	31-05-2024	1003 DAYS	No	Contested	NIL	NIL	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block	Recovery	CS (COMM)/300/2023	29-03-2023	M/S AUTOVIKAS SALES AND SERVICE PVT LTD THROUGH ITS A R SH DHARAMVIR SINGH Vs SH AVINASH RAI	VISHNU DUTT	9810910048	01-05-2024	399		Contested	SAME DAY	SAME DAY	
				Recovery	CS (COMM)/179/2022	02-03-2022	DIAMOND MODULAR P. LTD. Vs YASH ARORA PROP. M/S SIDDHI VINAYAK TRADERS			06-05-2024	796		Contested	SAME DAY	SAME DAY	
				Recovery	CS (COMM)/211/2023	28-02-2023	UNION BANK OF INDIA Vs M/S SUNITA ENTERPRISES	DEEPAK GUPTA	9312292558	07-05-2024	434		Contested	SAME DAY	SAME DAY	
				Recovery	CS (COMM)/59/2023	16-01-2023	UNION BANK OF INDIA Vs LATE. AZAD AHMED ANSARI	K.S. RANOT	9.891E+010	09-05-2024	479		Contested	SAME DAY	SAME DAY	
				Recovery	CS (COMM)/393/2023	17-05-2023	M/S. PAUL MOTORS Vs RST FUEL DELIVERY PRIVATE LIMITED	AMAN DHYANI	9717464364	09-05-2024	358		Contested	SAME DAY	SAME DAY	
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	202 Extn Block	CS (COMM)	CS (COMM)/188/2021	17/03/21	OZONE OVERSEAS PRIVATE LTD Vs MR OM PRAKASH SACHDEVA	MAHESH KATYAYEN	9810133604	04/05/24	1144	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/337/2020	19/11/20	SARA HEALTHCARE PVT. LTD. Vs M/S. HICARE POLYMERS PVT. LTD.	NEERAJ GUPTA	9811267045	06/05/24	1264	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/648/2021	13/12/21	GALAXY AUTOMOBILES PVT LTD Vs DACE ENERGY P LIMITED AND ANR	VIPIN SINGHANIA	46593645	09/05/24	878	NA	DECREED	Nil	Nil	
				Misc. DJ	Misc DJ/207/2024	12/03/24	DEEPAK BANSAL Vs ADITYA MOULDS AND ANRS	JAI PRAKASH	9868219182	15/05/24	64	NA	DISMISSED	Nil	Nil	

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				CS (COMM)	OMP (COMM.)/22/2022	26/07/22	TIKA RAM Vs AU SMALL FINANCE BANK LTD.	NAVEEN KUMAR	921273067	18/05/24	662	NA	PLAINT RETURNED	Nil	Nil	
				CS (COMM)	CS (COMM)/302/2022	25/04/22	SURESH KUMAR TANEJA Vs RACHIT KATYAL	SATYAM THAREJA	8711097019	18/05/24	754	NA	DECREED	Nil	Nil	
				Misc. DJ	Misc DJ/275/2023	01/05/23	IDBI BANK LTD. Vs SH. TARUN SHARMA	ANTESH KUMAR MISHRA	8800963832	20/05/24	385	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/482/2022	08/06/22	FARMAN HUSAIN Vs PYARE MIAN	ZAINUL ABIDDEN	9911697827	28/05/24	720	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/483/2022	08/06/22	FARMAN HUSAIN Vs PYARE MIAN	ZAINUL ABIDDEN	9911697827	28/05/24	720	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/890/2022	11/11/22	SATYAPAL MITTAL Vs VIMLASH KUMAR JANGIR	SANJEEV KUMAR	8898506810	31/05/24	567	NA	DECREED	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	210 Extn Block	CS (COMM)/901/2023	901/2023	(COMM)/901/2023	State Bank Of India Vs Manish	Ashok Kumar Bahl	9810019614	31.05.2024			Decreed			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	403 Extn Block	CS (COMM)/571/2019	CS (COMM)/571/2019	30-11-2019	M/S SOHEIL STAR GMBH Vs M/S BAJAJ INFOCOM PVT LTD AND ORS			21-05-2024			Contested			
				CS (COMM)/292/2022	CS (COMM)/292/2022	22-04-2022	SHRI SAHIL GUPTA PROP M/S AUTO CARE ENTERPRISES Vs SHRI GANGA SAGAR SINGH			01-05-2024			Contested			
				CS (COMM)/419/2022	CS (COMM)/419/2022	01-06-2022	AASHISH SETHI PROP OF ESF SECURITAS Vs MUNICIPAL CORPORATION OF DELHI			06-05-2024			Contested			
				CS (COMM)/821/2022	CS (COMM)/821/2022	13-10-2022	M/S RAJ READY CONCRETE WORKS PVT. LTD. Vs SH. SRI BHAGWAN			02-05-2024			Contested			
				CS (COMM)/850/2022	CS (COMM)/850/2022	27-10-2022	PESCO INDUSTRIES Vs DR. PARTH BIOTECH			17-05-2024			Contested			
				CS (COMM)/852/2022	CS (COMM)/852/2022	31-10-2022	M/S SHRI BALAJI ENTERPRISES THROUGH ITS PROPRIETOR SH. VIJAY GUPTA, THROUGH SPA KISHAN LAL Vs			29-05-2024			Contested			
				CS (COMM)/864/2022	CS (COMM)/864/2022	03-11-2022	SANDEEP GUPTA Vs SAIPI CONVEYOR SYSTEM			24-05-2024			Contested			
				CS (COMM)/829/2023	CS (COMM)/829/2023	01-11-2023	DEVENDER KUMAR GARG Vs IFFCO Tokio General Insurance Co. Ltd.			13-05-2024			Contested			

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	664/2022	30.07.2022	UNION BANK OF INDIA VS. M/S URBAN KITCHEN	UZAIR ILAHI	9953045052	21.5.2024	661	YES	DECREED	N/A	N/A	RECOVERY OF MONEY
				CS(COMM)	528/2022	06.06.2022	M/S SHARDA MA ENTERPRISES PVT. LTD. VS. M/S GROVER FUELS PRIVATE LITED	KUMAR VIKRAM	9810903831	22.05.2024	716	YES	DISMISSED	N/A	N/A	RECOVERY OF MONEY
				OMP(COMM)	42/2023	20.03.2023	SMIFS LIMITED VS. MR. SUDHIR GARG	PRATIKSHA SHARMA	9818573748	18.05.2024	425	NO	DISPOSED	N/A	N/A	U/S 34
				OMP(COMM)	22/2024	31.01.2024	TAMILNADU SMALL INDUSTRIES DEVELOPMENT CORP. LTD. VS. M/S VEDANGSOFT (P) LTD.	DEEPANKUR SONDHI	9811535820	20.05.2024	110	NO	DISPOSED	N/A	N/A	U/S 34
				OMP(COMM)	23/2024	31.01.2024	TAMILNADU SMALL INDUSTRIES DEVELOPMENT CORP. LTD. VS. M/S VEDANGSOFT (P) LTD.	DEEPANKUR SONDHI	9811535820	20.05.2024	110	NO	DISPOSED	N/A	N/A	U/S 34
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		25	OMP-COMM	40/2023	18.03.2023	NITESH KUMAR SINHA VS. HOME CREDIT INDIA FINANCE PVT. LTD.	SH. ANURAG SINGH	9716913648	21.05.2024	356	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				COUNTER CLAIM	33/2021	16.10.2021	AUTOPASS INDIA VS. SP SAFE CONTROL SYSTEM PVT. LTD.	MS. ANUBHA GOEL	9716985782	28.05.2024	1174	NA	CONTESTED	NA	NA	COUNTER CLAIM
				CS COMM	106/2021	12.03.2021	SP SAFE CONTROL SYSTEM PVT. LTD. VS. AUTO PASS INDIA	MASOOD ALAM	9811241242	28.05.2024	431	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS COMM	185/2023	31.03.2023	CANARA BANK VS. A. P. ENTERPRISES	SUMIT SAURAV	7042039746	31.05.2024	428	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/121/2023	06/09/2023	NATIONAL HEALTH AUTHORITY Vs INTERMARC	RAM KAWAR	9810600928	07/05/2024	244	NO	PETITION DISMISSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION &
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/76/2021	17/08/2023	P K BHATIA Vs HSC I LTD	AMIT SARKAR	921119738	09/05/2024	266	NO	PETITION DISMISSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION &
				SUIT FOR RECOVERY	CS (COMM.)/409/2021	29/09/2021	PREM KUMARI Vs ASTIVA CAPITAL MARKET PVT LTD	Varun Gupta	9818602771	18/05/2024	962	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY U/S 17 CPC
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/45/2019	25/02/2019	BRAR RICE MILLS GONIANA MANDI Vs FOOD CORPORATION OF INDIA	Sanchar Anand,	NOT AVAILABLE	21/05/2024	1912	NO	PETITION ALLOWED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION &
				SUIT FOR RECOVERY	CS (COMM.)/454/2020	13/10/2020	M/S SUNRISE. FREIGHT FORWARDERS PVT. LTD. Vs M/S. GLOBAL STONES PVT. LTD. SEZ UNIT	Manish Kohli,	9810005591	21/05/2024	1316	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY U/S 17 CPC
				SUIT FOR RECOVERY	CS (COMM.)/455/2020	13/10/2020	M/S. SUNRISE FREIGHT FORWARDERS PVT. LTD. Vs GLOBAL STONES PVT LTD	Manish Kohli,	9810005591	21/05/2024	1316	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY U/S 17 CPC

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				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/120/2022	23/07/2022	NIRMAL BANG COMMODITIES PVT. LTD. Vs MR. GOUTAM SANTARA	Kanishk Aggarwal,	9999966252	21/05/2024	668	NO	PETITION ALLOWED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION &
				SUIT FOR TRADEMARKS	CS (COMM.)/290/2022	21/03/2022	PUMA SE Vs ANMOL KADAM AND ORS.	Shivangi Kohli,	NOT AVAILABLE	31/05/2024	802	YES	DECREED	Nil	Nil	SUIT FOR TRADEMARKS U/S 134 & 135
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/81/2024	21-2-24	Kapoor Sons And Co Vs Supermarche 37 Traders Lp	surinder goel(P)	9810100554	10-05-24	79	Yes	DECREED	NIL	NIL	SC/ST(Prevention of atrocities) Act 1989--ORDER 39
			12, New Court Block-I	Civil Suit	CS DJ/101/2020	12-2-24	NEELAM BHATTIANI Vs LINKY DHINGRA	ALOK KUMAR AND YASHVIR SETHI(P),	9810119279	18-05-24	96	Yes	DECREED	NIL	NIL	Possession & Perpetual & Mandatory Injunction--
			12, New Court Block-I	Civil Suit	CS (COMM)/192/2022	10-3-22	CANARA BANK Vs SATISH KUMAR SHARMA	ankur aggarwal(P),	9871777769	15-05-24	797	Yes	DECREED	NIL	NIL	Civil Cases--COMMERCIAL,SUI
			12, New Court Block-I	Civil Suit	CS (COMM)/245/2023	27-4-23	CANARA BANK Vs ABHISHEK ANAND	ankur aggarwal(P)	9871777769	10-05-24	379	Yes	DECREED	NIL	NIL	Civil Cases--COMMERCIAL,SUIT
			12, New Court Block-I	Civil Suit	CS (COMM)/425/2020	22-12-20	AJIT KUMAR SHARMA Vs RAVISH MALIK	VIKRAM GUJRAL(P),	9999439869	10-05-24	1235	Yes	DECREED	NIL	NIL	Recovery of Money--ORDER,IV, CPC
			12, New Court Block-I	Civil Suit	CS (COMM)/599/2022	19-10-22	AJIT SINGH Vs AM WEBSHOP INDIA PVT LTD	BLJENDER PRATAP SINGH	9868777487	15-05-24	574	Yes	DECREED	NIL	NIL	Recovery of Money--COMMERCIALCOURT, ACT,
			12, New Court Block-I	Civil Suit		17-1-23	CLASSIC INFRA SOLUTIONS PVT LTD Vs S S TECHNOCRATS PVT LTD	NOT AVAILABLE	NOT AVAILABLE	13-05-24	482	Yes	DISMISSED	NIL	NIL	Arbitration and Conciliation Act 1940-3
			12, New Court Block-I	Civil Suit		30-11-21	FIRST GLOBAL STOCK BROKING PVT LTD Vs TARUN GUPTA	MANSI SOOD	9717216887	22-05-24	904	Yes	DISMISSED	NIL	NIL	Arbitration & Conciliation Act, 1996--34
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (COMM) 34/2023	30-5-23	SNT DECOR CO VS KOTAK MAHINDRA PRIME LTD	HAIDER ALI	9953614060	02-05-24	338	YES	ALLOWED	Not Filed	N.A.	SECTION 34 A & C ACT
			6, New Court Block-I	Commercial	CS (COMM) 407/2020	18-12-20	DR S S ANAD VS CLEARMEDI HEALTH CARE PVT LTD	PRIYANKA DAGAR	9718242119	03-05-24	1232	YES	DECREED	Not Filed	N.A.	Suit for recovery
			6, New Court Block-I	Commercial	OMP (COMM) 37/2023	5-6-23	YOGESH DAVANGREER ADEVAPPA VS PNB HOUSING FINANCE LTD	SAKET GOGIA	9739046560	27-05-24	357	N/A	DISMISSED	Not Filed	N.A.	SECTION 34 A & C ACT
25	SH. SANDEEP YADAV	South	17, New Court Block-I	Petition U/s 34	OMP (COMM.)/32/2019	2-12-19	AERO CLUB VS M/S AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD.	POONAM LAU	9811149832	31-05-24	1642	NA	Contested	NA	NA	Petition Under Section 34
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	Misc DJ/279/2023	23-12-23	Ashok Kumar Vs TISANE BEVERAGES PVT LTD AND ORS.	Ankur Sharma	8130056237	15-05-24	144	No	Contested	Not Filed	N.A.	-



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			29, New Court Block-II	Commercial	CS (COMM)/535/2023	22-9-23	PUNJAB NATIONAL BANK Vs SHARAD KUMAR	Vikram Gola	9811244209	29-05-24	250	No	Contested	Not Filed	N.A.	-
27	SH. LOKESH KUMAR SHARMA DISTRICT JUDGE(COMMERCIAL COURT)	South	40, New Court Block-II	Commercial	CS/COMM/333/2019	17-10-20219	RADO URHENAG VS ASHOK KUMA	SH. S. K.BANSAL	011-26843455	02-05-2024	1659	-	Decreed/Contested	-	-	suit for trade mark and coy right
			40, New Court Block-II	Commercial	CS/COMM/4/2023	03-01-2023	M/S DEEKSHA OFFICE SYSTEMS VS M/S K. S. ENTERPRISES	SH. SACHIN DHAMLIJA	9971755433	03-05-2024	486	-	Decreed/Contested	-	-	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS/COMM/404/2021	04-12-2021	M/S TRADOON AGRO PRODUCTS VS R. K. SINGH	SH. NEERAJ TYAGI	9810114261	15-05-2024	893	-	Decreed/Contested	-	-	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	OMP/COMM/34/2019	09-12-2019	VISHNOO MITTAL VS M/S HDF BANK	SH. RAKESH MALHOTRA AND BHARAT MALHOTRA	9810239071	14-05-2024	1618	-	PETITION DISMISSED/CONTESTED	-	-	ARBITRATION SECTION 34
			40, New Court Block-II	Commercial	CS/COMM/460/2023	03-02-2015	M/S LEO ISPAT LTD. VS M/S THE ATLAS ELECTRIC INDUSTRIES	SH. SUBHASHISH KUMAR	NOT GIVEN	24-05-2024	3398	-	Decreed/Contested	-	-	SUIT FOR RECOVERY
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	COMMERCIAL	159/2019	12-04-2019	M/S K 2 BEVERAGES LLP Vs RAJESH KUMAR KUSHWAH	Surender Gutpa & K. K. Mavai	--	31-05-2024	1876	--	DISMISSED	--	--	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	ARB. A. (COMM.)/7/2023	6/7/23	VASTRANI EXPORT PRIVATE LIMITED THROUGH ITS DIRECTOR MR. ABDUL KHALID VS M/S.	RVESH SINGH	N/A	5/6/24	334	Yes	PETITION U/S 34 DIMISSED	--	--	
					OMP (COMM.)/46/2021	12/6/21	FLOW TECH AIR PVT LTD VS KRUGER VENTILATION INDUSTRIES NORTH INDIA PVT LTD	YOTI SHARMA	N/A	5/8/24	884	Yes	PETITION U/S 34 DIMISSED	--	--	
					CS (COMM)/294/2023	3/28/23	GANESH SUBRAMANIAN VENKATESHWARAN Vs DEVIKA GOLD HOMZ PVT. LTD	IKRANT HUDD	N/A	5/10/24	409	Yes	PLAINT REJECTED	--	--	
					CS (COMM)/580/2021	12/19/21	M/S INDIAN TOURISTER VS M/S NATURE AND NURTURE HEALTHCARE PVT.	ID. HASSIBUD	N/A	5/15/24	878	Yes	DECREE	--	--	
					CS (COMM)/554/2023	6/7/23	PASUPATI SALES AND SERVICES PVT. LTD. Vs GB EQUIPMENTS SYSTEM LTD	KUNAL RAWA	N/A	5/15/24	343	Yes	PLAINT REJECTED	--	--	
					CS (COMM)/688/2022	7/18/22	RAM NIWAS DHURIYAR Vs CHHATRAPAL SINGH	AR KUMAR SRI	N/A	5/16/24	668	Yes	PLAINT RETURNED	--	--	
					ARB TN/248/2018	10/22/18	ENGINEERING PROJECTS (INDIA) LTD Vs DEEPAK BUILDERS	KMNP LAW	N/A	5/16/24	2033	Yes	PETITION U/S 34 ALLOWED	--	--	
					CS (COMM)/215/2020	8/22/20	MULTICOM EXPORTS Vs P.S. PHOTO FRAME	UBHAV BHAS	N/A	5/17/24	1364	Yes	DISPOSED OF	--	--	

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					OMP (COMM.)/25/2023	3/23/23	M/S LOOPS N STYLE EXPORTS PVT. LTD. Vs M/S PINNACLE CAPITAL SOLUTIONS PVT. LTD.	ANUJ ARORA	N/A	5/16/24	420	Yes	PETITION U/S 34 DISMISSED	--	--	
					OMP (COMM.)/26/2023	3/23/23	SIDHANT DHINGRA Vs M/S PINNACLE CAPITAL SOLUTIONS PVT LTD	ANUJ ARORA	N/A	5/16/24	420	Yes	PETITION U/S 34 DISMISSED	--	--	
					CS (COMM)/359/2023	4/17/23	RITIKA BAHL Vs SAHIL SACHDEVA	IL KUMAR SA	N/A	5/18/24	397	Yes	PLAINT RETURNED	--	--	
					CS (COMM)/666/2022	5/18/23	NARESH KUMAR JAIN Vs SAROHA PRINTIBG AND PACKAGING PVT LTD	JENDRA YAD	N/A	5/7/24	355	Yes	DISPOSED OF	--	--	
					OMP (COMM.)/31/2020	9/28/20	SBJ CENTRE OF EXCELLENCE PVT LTD Vs VIDYA DEVI JAIN	CHIL FERNANT	N/A	5/21/24	1331	Yes	PETITION U/S 34 DISMISSED	--	--	
					OMP (COMM.)/101/2023	11/1/23	RAJ GUDWANI Vs REKHA	SHANT KUMA	N/A	5/22/24	203	Yes	PETITION U/S 34 DISMISSED	--	--	
					CS (COMM)/780/2022	8/5/22	NARENDER PAL CHADHA Vs MHT COMTEL PRIVATE LIMITED	UDAY SETH	N/A	5/24/24	658	Yes	DISPOSED OF	--	--	
					OMP (COMM.)/42/2021	10/30/21	M/S. SPLENDOR LANDBASE LTD Vs ARYSTA LIFE SCIENCE INDIA LTD		N/A	5/24/24	937	Yes	PETITION U/S 34 DISMISSED	--	--	
					OMP (COMM.)/43/2021	11/22/21	ARYSTA LIFE SCIENCES INDIA LTD. Vs SPLENDOR LANDBASE LTD	AMITA MARIN	N/A	5/24/24	914	Yes	PETITION U/S 34 DISMISSED	--	--	
					CS (COMM)/116/2023	2/2/23	CANARA BANK Vs HAIDER ALI PROP M/S HAIDER ALI FABRICATOR	NJEEV CHOPI	N/A	5/24/24	477	Yes	DECREED	--	--	
					CS (COMM)/7/2018	10/29/18	VIAS DEV Vs RAJAT MIGLANI	OM PRAKASHI	N/A	5/28/24	2038	Yes	DISPOSED OF	--	--	
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	PETTITON U/S 34	OMP (COMM)/2/2022	1/4/22	SANJOO KHERA Vs DEWAN HOUSING FINANCE CORPORATION LTD	TEJVEER SINGH(P),	9.7E+009	5/6/24	853	NO	CONTESTED	--	--	
				COMERCIAL SUIT	CS (COMM)/754/2023	8/16/23	M/S BAINDA LEASING AND FINANCE PRIVATE LIMITED Vs M/S EPOCH INSURANCE BROKERS	Surender(P),	9.9E+009	5/6/24	264	NO	CONTESTED	--	--	
				COMERCIAL SUIT	CS (COMM)/826/2023	9/11/23	STATE BANK OF INDIA Vs NITISH KAUSHIK	VARUN CHANDIOK(P),	9.8E+009	5/10/24	242	YES	CONTESTED	--	--	
				COMERCIAL SUIT	CS (COMM)/496/2023	5/25/23	VIRGO LAMINATES LIMITED Vs GOVINDARAJ SUJITHA	SACHIN KUMAR JAIN(P),	9.9E+009	5/14/24	355	YES	CONTESTED	--	--	

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				COMERCIAL SUIT	CS DJ/93/2021	1/30/21	BIPIN KUMAR GUPTA Vs ROOTS COOLING SYSTEMS PRIVATE LIMITED	VIVEK GUPTA(P),	9.9E+009	5/16/24	1202	YES	CONTESTED	--	--	
				COMERCIAL SUIT	CS (COMM)/267/2019	3/13/19	ASHWIN LOGISTICS PVT LTD Vs TOLLMAN INTERNATIONAL PVT LTD	SMRUTI RANJAN MUDULI(P),	9.9E+009	5/31/24	1906	YES	CONTESTED	--	--	
				COMERCIAL SUIT	CS (COMM)/265/2019	3/13/19	ASHWIN LOGISTICS PVT LTD Vs VISHWAKARMA SCALES PVT LTD	SMRUTI RANJAN MUDULI(P),	9.9E+009	5/31/24	1906	YES	CONTESTED	--	--	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	OMP(I) (COMM)/66/2023	10/16/23	MONEYWISE FINANCIAL SERVICES PVT LTD V/s. PRAMOD CHAUHAN	PREETI (P)	7.83E+009	5/15/24	212	NO	Contested	--	--	
				COMMERCIAL SUIT	CS DJ/339/2019	4/20/19	JAIVER SINGH Vs JHS SVENDGAARD LABORATORIES LTD	SIKHA SAPRA (P)	9.81E+009	5/29/24	1866	NO	Contested	--	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	CS (COMM)/99/2021	2/15/21	M/S BOMBAY FISH SHOP Vs M/S DOGGIES DABBAS PVT. LTD.	ALOK BHACHAWAT	--	5/28/24	1198	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/489/2023	5/23/23	R.G. BIOCOSMETICS PVT. LTD. Vs KATALYSST CPG CONSULTANTS LLP THROUGH ITS	RISHI SURI	882440743	5/14/24	357	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/681/2023	7/19/23	RENAISSANCE AQUA PVT. LTD. THROUGH SHRI PUNISH KHANNA DIRECTOR Vs NATIONAL	SANJAY BANSAL	9.8E+009	5/20/24	306	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/812/2023	8/24/23	R.G. BIOCOSMETICS PVT. LTD. Vs KATALYSST CPGCONSULTANTS LLP THROUGH ITS	RISHI SURI	882440743	5/14/24	264	YES	Contested	--	--	
33	MS NIRJA BHATIA	SOUTH-EAST	30	Comm.	388/2022	23.04.2022	Punjab National Bank V/S Shiv Batla	Sh Kesar Ali	1.00E+010	04.05.2024	742 days	Nil	Decreed	Nil	Nil	
				Comm.	422/2022	30.04.2022	Ritz chemicals pvt Ltd Vs Sunrex Vinyls	Sh. Rajneesh Vasts	9811048811	13.05.2024	744 days	Nil	Dismissed	Nil	Nil	
				Comm.	434/2022	10.05.2022	INBREW BEVERAGES PVT LTD Vs PIONEER GEL PVT LTD	Sh. Vishesh Dundiya	9.89E+009	31.05.2024	752 days	Nil	Decreed	Nil	Nil	
				Comm.	435/2022	10.05.2022	INBREW BEVERAGES PVT LTD Vs FORTUNE HEALTHCARE SERVICES PVT LTD	Sh. Vishesh Dundiya	9.89E+009	31.05.2024	752 days	Nil	Decreed	Nil	Nil	
				Comm.	436/2022	10.05.2022	INBREW BEVERAGES Vs MANJIT SINGH	Sh. Vishesh Dundiya	9.89E+009	31.05.2024	752 days	Nil	Decreed	Nil	Nil	
				Comm.	438/2022	10.05.2022	M/S INBREW BEVERAGES PRIVATE LIMITED Vs RAJ KUMAR GUPTA	Sh. Vishesh Dundiya	9.89E+009	31.05.2024	752 days	Nil	Decreed	Nil	Nil	

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				Comm.	439/2022	10.05.2022	INBREW BEVERAGES PVT LTD Vs ALVIRA REALITY SERVICES	Sh. Vishesh Dundiya	9.89E+009	31.05.2024	752 days	Nil	Decreed	Nil	Nil	
				Comm.	440/2022	10.05.2022	INBREW BEVERAGES PVT LTD Vs RAVINDER PAL SINGH	Sh. Vishesh Dundiya	9.89E+009	31.05.2024	752 days	Nil	Decreed	Nil	Nil	
				Comm.	488/2022	10.05.2022	INBREW BEVERAGES PVT LTD Vs AMARPREET	Sh. Vishesh Dundiya	9.89E+009	31.05.2024	752 days	Nil	Decreed	Nil	Nil	
				Comm.	490/2022	10.05.2022	INBREW BEVERAGES PVT LTD Vs GOLDENLINE DEVELOPERS PVT LTD	Sh. Vishesh Dundiya	9.89E+009	31.05.2024	752 days	Nil	Decreed	Nil	Nil	
				Comm.	492/2022	10.05.2022	M/S INBREW BEVERAGES PVT LTD Vs VRINDAVAN APPARELS PVT LTD	Sh. Vishesh Dundiya	9.89E+009	31.05.2024	752 days	Nil	Decreed	Nil	Nil	
34	SH. RAJESH KUMAR SINGH	SOUTH-EAST	23	OMP	OMP (COMM.)/34/2020	29-10-2020	MODERN RADIO HOUSE (INDIA) PVT LTD. Vs M/S JR MODI ASSOCIATES LTD.	SUMEDHA DANG	---	18-05-2024	1297	yes	DISMISSED	---	---	
				COMMERCIAL SUIT	CS (COMM)/216/2021	07-04-2021	CONTINENTAL CONSTRUCTION PROJECTS LTD. Vs CHARANJEET SINGH	PRABHAT KUMAR RAI	---	09-05-2024	1128	yes	DECREE	---	---	
				COMMERCIAL SUIT	CS (COMM)/354/2023	15-04-2023	LENSKART SOLUTION PVT LTD Vs SUDESH AGGARWAL	PUNEET BAJAJ	92 1 3181809	20-05-2024	401	yes	DISMISSED ON MERITS	---	---	
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS(COMM)	991/2022	01.10.2022	MS HSPS TEXTILES PVT VS MS KUMAR BROTHE CO & ANATHER	RADHY SHYAM	981104149 4	04.05.2024	582	NO	DECREE	NO	NO	
				CS(COMM)	994/2023	11.10.2023	RAJNISH KUMAR V/S NEW SHOP	HORIZON ASSOCIATES		18.05.2024	221	NO	DECREE	NO	NO	
				CS(COMM)	746/2023	14.08.2023	SBI V/S INDIRA	DHARMENDRA SINGH		21.05.2024	282	NO	DECREE	NO	NO	
				CS(COMM)	31/2022	05-01-2022	MS SALORA INTERNATIONAL LTD VS MS SIDDHART ENTERPRISE	AJAY MALVIYAN	7.9E+009	27.05.2024	874	NO	DECREE	NO	NO	
				CS(COMM)	610/2023	04-07-2023	S B I VS SH RISHIPAL SINGH	AMIT KU SINGH	7.0E+009	5/28/24	330	NO	DECREE	NO	NO	
				MS DJ	265/24	3/20/24	THOMSON PRESS INDIA VS COUNCIL FOR ROBOTICS AND ARTOMATION	SANDEEP MISHRA	1.0E+010	5/29/24	71	NO	DECREE	NO	NO	
				CS(COMM)	362/2020	10-12-2020	OMEX LIMITED VS OMEX DESIGN	SAGAR KU PRADHAN	9.9E+009	30.05.2024		NO	DECREE	NO	NO	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	12	RECOVERY	96/2020	13-02-2020	NATH PAPER PVT.LTD. VS. M/S SINGARI PAPER CONVERTOR	TARUN AGGARWAL VS. JITENDER KUMAR	9999960284	31-05-2024	1568	YES	CONTESTED	NIL	NIL	
			12	RECOVERY	105/2022	16-04-2022	STATE BANK OF INDIA VS. ASHOK PARCHA	JAWAHAR CHAWLA V S. JAYANT NANDAN	9312965659	17-05-2024	761	YES	CONTESTED	NIL	NIL	
			12	RECOVERY	162/2022	28-05-2022	DIVYANSH PRATHAM INFRACOM PVT.LTD. VS. DWARIKA INFOCOM PVT. LTD.	H.L. TIKU VS. RAVINDER RAWAT	9818933150	09-05-2024	706	YES	CONTESTED	NIL	NIL	
			12	RECOVERY	145/2022	19-05-2022	PUNJAB NATIONAL BANK VS. M/S ANSARI ENTERPRISES	MARINA K SAKIA VS. GURJEET SINGH	7503733786	14-05-2024	720	YES	CONTESTED	NIL	NIL	
			12	RECOVERY	172/2023	15-05-2023	PUNJAB NATIONAL BANK VS.M/S DEEPAK TRADING COMP.	JYOTI GAUTAM VS. SHRI JK SINHA	9109315391	21-05-2024	371	YES	CONTESTED	NIL	NIL	
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST														
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	CS(COMM)	82/2022	16.08.2022	CENTRAL BANK OF INDIA VS. MRS. NEHA	ARVIND KUMAR SINGH	9868789507	06.05.2024	629	CONTESTED		N/A		
				CS(COMM)	46/2021	23.07.2021	DINESH KUMAR TYAGI VS SH. BHUPENDER KUMAR	PARTHIV MEHTA	9811044353	15.05.2024	1023	CONTESTED		N/A		
				CS(COMM)	16/2021	15.01.2021	M/S ARMAAN STEEL VS M/S ITD CEMENTATION INDIA LTD	A.K. DUBEY	7838122354	30.05.2024	1231	CONTESTED		N/A		
				CS(COMM)	122/2022	22.10.2022	ITD CEMENTATION INDIA LTD VS. ARMAAN STELL	BHARGAVAN	9873566019	30.05.2024	586	CONTESTED		N/A		
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 428/2023	08/22/2023	SARAOGI SUPER SALES PVT LTD VS. PRASHANT SAURAV	H. VARUN BEL	8.29E+009	05/04/2024	256	YES	DECREED	TION NOT	NO	
				CS(COMMERCIAL)	CS (COMM) 15/2019	04/24/2019	ICES VS. KANISHKA E	NEERAJ KANWAR	7.02E+009	05/09/2024	1842	YES	DISMISSED	TION NOT	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	OMP (COMM) 22/2023	11/30/2023	ELHI VS. RAVI KANT J	ANKIT GUPTA	9.89E+009	30.11.2023	162	NO	DISMISSED	TION NOT	NO	

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			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 83/2023	02/21/2023	SH MOHIT MALIK PROP. OF M/S OM SAI TRADERS VS. SH VIJAY KUMAR GUPTA PROP. OF M/S SHRI	BHISHEK RAN	9716151918	05/21/2024	455	YES	DECREED	TION NOT	NO	
				CS(COMMERCIAL)	CS (COMM) 300/2021	08/23/2021	NGB DIAGNOSTICS PVT LTD. THROUGH DIRECTOR RAKESH VS. SANDOR LIFE SCIENCES PVT LTD.	ASHISH ASSOCIATES	9.81E+009	05/22/2024	1003	YES	DECREED	TION NOT	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 640/2022	08/18/2018	CHAUHAN VS. R J INF	KESH CHAUL	9873793171	05/28/2024	2110	YES	DECREED	TION NOT	NO	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	ROOM NO 208	Commercial	CS (COMM)/291/2022	25-04-2022	ANJAY DIXIT Vs RUDAL S	Garvit vinayak	9999985636	21.05.2024	747	Yes	DECREED	ution not f	nil	
			ROOM NO 208	Commercial	CS (COMM)/649/2023	23-12-2023	od Kumar Aggarwal Vs Manash Chandra Loc	9.869E+010		28.05.2024	157	Yes	DECREED	ution not f	nil	
			ROOM NO 208	Commercial	OMP (COMM)/19/2023	21-07-2023	NARGESH KUMAR AND ANR Vs ORIX LEASING AND FINANCIAL SERVICES INDIA LTD	vivek shokeen	9650632532	10.05.2024	294	no	ALLOWED			
41	SH. SURENDER S. RATHI	Shahdara	303, New Court Building		CS (COMM)/143/2023	16-03-2023	LTD Vs M/S GREEN KAIKES	SHEESH GUPTA (P),		10-05-2024	431		DECREED	N/A		
					CS (COMM)/97/2024	08-02-2024	OG (SENIOR CITIZEN)	Mohit Bansal(P),		13-05-2024	94		DECREED	N/A		
42	Sh. Pawan Kumar Matto DJ (COMM-04)	Shahdara	C. No 304 Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)/148/2023		SHUBHAM JAIN VS RAJENDER KUMAR MALU	18-03-2023	ADITYA JAIN	8383953944	31-05-2024	440 DAYS	-	DECREED	Execution not filed till date	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	Omp (comm)110/2022	26.09.2022	RAJVEER BANTH VS MAHINDRA AND MAHINDRA FINANCIAL SERVICE LTD	DEEPAK KOHLI	NIL	04.05.2024	435	NIL	contested	NIL	NIL	
					CS (COMM)462/2021	14.09.2021	ANIL KUMAR TYAGI PROP. M/S BCG ENGINEER VS M/S KANODIA TECHNOPLAST LTD AND ORS	K.V. GOPI		14.05.2024	973	NIL	contested	NIL	NIL	
44	SH.VINOD YADAV		316	Civil	CS(Comm.)/243/219	21.08.19	Jay Kumar Bansal Vs. Amit Bansa	Yuganshu Sharma	N.A	01.05.24	1715 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/340/22	05.07.18	Arun Singhal Vs. Vinod Jain	V.K Kalra	N.A	03.05.24	2129 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/895/22	23.11.22	Vinod Jain Vs. Arun Singhal	Kushal Kumar Gupta	N.A	03.05.24	527 Days	Yes	Contested	N.A	N.A	

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					CS(Comm.)/908/22	29.11.22	Shubham Kumar Vs. Vaibhao Pratap Singh @ Prince and Another	Badri Nath Jha	N.A	09.05.24	527 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/151/20	31.05.19	Mahalaxmi Developers Associates Vs. Smodi Infrasteel Pvt. Ltd. & Ors.	Dipika Jain	N.A	16.05.24	1812 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/347/22	19.07.18	Darrick Insecticides Ltd. Vs. State Bank of India	Deepak Yadav	N.A	17.05.24	2129 Days	Yes	Contested	N.A	N.A	

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46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial Suit	CS COMM. 536/2023	28.11.2023	M/S PAVILION CADCAM SOLUTION PVT LTD VS JAMMU DENTAL LAB	J.C. VASHISTA, VAIBHAV	9891152939, 9810817800	08.05.2024	162	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 330/2021	07.12.2021	CANARA BANK VS JITENDER	ANUJ AGGARWAL, VINOD KUMAR DUBEY	9999490798, 8285051332	06.05.2024	884	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	APPEAL U/S 37 (b)	ARBA.(COMM)1/2024	11.01.2024	SHIVAM COMPUTERS AND COMMUNICATION & ANR. VS NEOGROWTH CREDIT PRIVATE LIMITED	VIBHU JAIN, AJAY GOYAL	9729615170, 9891147495	29.05.2024	139	NO	ALLOWED	NIL	NIL	APPEAL U/S 37 (2) BO OF THE ARBITRATI ON AND



Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		613	Commercial Suit	CS (COMM)/136/2021	30-03-2021	LOTUS TRENDS PVT LTD TH. AR ASHOK KUMAR PANDEY Vs P.B.RETAIL PVT LTD	Sh. Mohit Jain	9716968829	15-05-2024	1142	DECREED	NIL	NIL	Recovery suit	
			613	Commercial Suit	CS (COMM)/569/2022	23-12-2022	HARVINDER SINGH SETHI Vs M/S ADHARV ENTERPRISES	Sh Jaspreet singh	9899641617	14-05-2024	508	DECREED	NIL	NIL	Recovery suit	
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM) 492/2023	21.10.2023	CANARA BANK VS SHRI GANESH SELF HELP GROUP	SH. SANJEEV CHOPRA	9711142200	06.05.2024	200 DAYS	NA	CONTESTED-DECREED	NIL	NIL	
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	509	CS(COMM)	76/2023	21.02.2023	Buoyant Logistics Pvt Ltd. Vs Pradeep Kumar	Karan Singh Tanwar	9999601066	04.05.2024	438 days	NA	CONTESTED-DECREED	NIL	NIL	RECOVERY OF MONEY – 37
			509	CS(COMM)	235/2023	12.05.2023	Preeti Anand Vs M/s Destination Restro and Cafe	Vishal Chhabra	9873330292	16.05.2024	370 days	NA	CONTESTED-DECREED	NIL	NIL	RECOVERY OF MONEY – 37
			509	CS(COMM)	401/2022	22.08.2022	M/S Dharm Vir Manufacturing And Trading Vs M/s KND Shoppers Mart Pvt Ltd	SB Sharma	9313740656	13.05.2024	630 days	NA	CONTESTED-PLAINT REJECTED	NA	NA	RECOVERY OF MONEY – 37